NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011 CA. No. 88/2015, 89/2015, 158/2015 121/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

Shishir B. Nevatia & Anr.

V/s.

M/s. Elegant Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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3	Anju Singh with B. K. Bali Neeta Jahr	Fosi Petitionens	A Digh Mahn

COMMON ORDER

T.C.P. No. 24/284(4) CLB/MB/MAH/2010 T.C.P. No. 43/397-398/CLB/MB/MAH/2011

- 1. One of the Director Mr. Dilip Nevetia is present.
- 2. The Learned Counsel for respondent is present.
- 3. Due to paucity of time, the matter could not be proceeded.
- 4. By the order of the Bench next date is 14.02.3017, duly communicated to both the sides.

sd/-M. K. SHRAWAT. MEMBER (JUDICIAL).

Dated: 12.01.2017.